

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(25.09.2020)

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>ORDER</u>			
1.	Suit - 102071/2015	Ms Rohit and Company Vs 1.Ms Arihant Component India Pvt Ltd 2. Haresh Balkrishna Naik 3.Mrs. Sarika Suresh Talegaonkar	Law Chamber of Siddharth Murarka
2.	Suit - 102425/2019	Canara Bank Vs M/s. Nazz Tours and Travels	Mr. Rajkumar Shukla
<u>EX-PARTE JUDGMENT</u>			
3.	Suit -101807/2019	Bank of India Vs M/s. Shakeera Tours and Travels	Arun Kumar Misra
4.	Suit - 101846/2019	Central Bank of India Vs 1. M/s. Raju Leather 2. Mr. Raju Bhanu Matkar	Vikas S. Kapile
<u>FRAMING ISSUES</u>			
5.	Suit - 101990/2016	Corporation Bank Vs 1.Mr. Pravin Kumar Nawab Singh 2.Mr. Nawab Singh Balbir Singh 3. M/s. P.M. Dimensions	Vinaya Chavan and Company

		Private Ltd.	
6.	Suit - 101991/2018	Nahar Builders Ltd Vs Subhash Bherulal Bhandari	FF and Associates
7.	Suit - 101989/2018	Nahar Builders Ltd Vs Arum Allamanda CHS Ltd	FF and Associates
8.	Suit - 101990/2018	Nahar Builders Ltd Vs Mr. Cyril Mohapatra	FF and Associates
<u>NM ORDERS</u>			
9.	NM – 1879/2018 (Disposed SU 7684/97)	Sou Madhuri Sanjay Patwardhan Vs Reliance Industries Ltd And Ors	Suraj S. Kudalkar
10.	NM – 1879/2018 (Disposed SU 7684/97)	Pure Gold India Pvt Ltd Vs Our Lady Of Nazreth Church Trust And Ors	Ramesh Jain And Mrs Kusum Jain